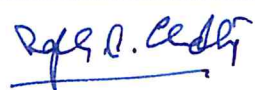



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/ 2017	-	For compliance of office objections raised by registry	252(1)	Apple Properties Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAGHAVENDRA R.C 9449859052	APPLICANT/ PETITIONER	
2.	SHYAM. R.C 9449859053		

ORDER

PCS for petitioner is present. Matter is listed today for compliance. PCS reported that, he has already filed additional information as called for by the registry. Therefore, issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. PCS to collect the notice from the registry and to serve it on ROC. PCS further reported that, he had already furnished copy of petition along with annexure to the ROC. List it on 29/11/2017.


Member (T)


Member (J)